

[पुस्तकालय में रखा गया है। देखिये संख्या
LT-2547/68]

(ख) ज्ञानपति शिवाजी और राणा प्रताप की स्मृति में पहले से ही क्रमशः तारीख 17-4-61 और 11-6-67 को डाक-टिकट जारी किये जा चुके हैं। वन्त्र सेक्टर आजाद पर डाक-टिकट जारी करने के प्रस्ताव पर डाक-टिकट सलाहकार समिति द्वारा विचार किया गया था, उस को स्वीकार नहीं किया जा सका। महादाजी सिधिया और रामप्रसाद विस्सल के सम्बन्ध में कोई प्रस्ताव प्राप्त नहीं हुआ है।

मूंगफली के तेल का आयात

3410. श्री यशवन्त सिंह कुशाबाहू : क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) देश में इस वर्ष मूंगफली के कम उत्पादन को ध्यान में रखते हुये क्या सरकार का विचार विदेशों से मूंगफली के तेल का आयात करने का है ;

(ख) उक्त स्थिति को ध्यान में रखते हुए देश में सोयाबीन के उत्पादन में वृद्धि करने के लिए क्या कार्यवाही की जा रही है ; और

(ग) यदि हां, तो इस का व्यौरा क्या है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री धन्ना-साहिब सिन्धे) : (क) जी, नहीं।

(ख) और (ग). राष्ट्रीय बीज निगम तथा उत्तर प्रदेश कृषि विश्वविद्यालय, पन्तनगर द्वारा धमरीका से चुनी हुई किस्मों के 42 सैट्रिक टन बीज आयात कर के करीफ 1968 मौसम के दौरान प्रमाणित बीजों को बढ़ाने के प्रबन्ध कर दिये गये हैं। उत्तर तथा दक्षिण में बीज उत्पादन का आभ उठाते हुये, उत्पादन कार्यक्रम को बढ़ाना है। चौथम तथा करीफ 1969 मौसमों में बड़े क्षेत्र में इन की खेती करने का प्रस्ताव है।

House Rent to the Staff of Employees Provident Fund Organisation

3411. SHRI S. M. BANERJEE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether House Rent allowance has been sanctioned to the Staff of the Employees Provident Fund Organisation;

(b) if not, the reason for this abnormal delay; and

(c) the steps taken by Government for its expeditious sanction ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) All employees of the Employees Provident Fund Organisation are paid House Rent Allowance as admissible to corresponding categories of Central Government servants. Since however, they have no pool accommodation like Central Government employees, orders have been issued recently sanctioning additional House Rent Allowance at 5% above the Central Government rates for employees of the Organisation stationed at Delhi, Calcutta, Madras and Bombay with effect from the 1st November, 1968 and till such time as a certain amount of residential accommodation is provided by the Organisation itself.

(b) and (c). Do not arise.

Development of Sugarcane

3412. SHRI D. N. PATODIA :
SHRI SITA RAM KESRI :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Ministry have drawn up a scheme for the development of sugarcane during the Fourth Five Year Plan period;

(b) if so, what is the total outlay proposed with region-wise break-up; and

(c) to what extent the production is likely to go up by the end of the Plan period ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes.

(b) The total outlay under the Plan has not so far been decided.

(c) The tentative target is 1,500 lakh tonnes of sugarcane by the end of the Fourth Five Year Plan period. But this has not been finalised yet.

Quota of Maida for United Biscuit Company

3413. SHRI G. Y. KRISHNAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the United Biscuit Company, Ultadange Road, Calcutta was licensed by the Director-General, Technical Development and was recommended a quota of 1200 tonnes of maida per year;

(b) whether it is a fact that far from actually allotting this quota to them even the trial run quota was not given with the result that the entire plant is lying idle and labour employed is without any work; and

(c) if so, the reasons for the non-allotment of quota and the action which Government propose to take in the matter and prevent the loss of equipment and production capacity and the labour from going out of employment ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) M/s. United Biscuit Company, Ultadange Main Road, Calcutta is registered with the Directorate General of Technical Development. The D.G.T.D. recommended a monthly quota of maida of 40 tonnes for them.

(b) and (c). No trial run quota is given by the Department of Food to any biscuit factory. On the basis of representations received in July, 1967, a system was introduced by the Government of India for allocation of maida from selected flour mills to such biscuit factories as were either members of the F.B.M.I. at that time or were registered with the D.G.T.D. at that time. The United Biscuit Company was not in the list supplied by D.G.T.D. then. The Company should therefore, approach the State Government concerned for its requirements, as is being done by other such factories.

Bonus Paid to Workers in West Bengal

3314. SHRI BHAGABAN DAS :
SHRI B. K. MODAK :
SHRI MOHAMMAD ISMAIL :
SHRI GANESH GHOSH :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) names of the factories in West Bengal which have paid bonus according to the agreement arrived at between the workers and the management since 1965:

(b) names of the factories which have violated the agreement and have not paid the bonus;

(c) whether Government have taken any action against these factories;

(d) if so, the nature of action taken; and

(e) if not, reasons therefor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : (a) and (b). There is no obligation on the employers or workers to report to Government about the payment/receipt of bonus under the Bonus Act. No annual census of employers is also conducted by Government to ascertain such information. The information is, therefore, not available with the Government.

(c) to (e). Section 21 of the Payment of Bonus Act, 1965, provides that where any money is due to an employee by way of bonus from his employer under a settlement or an award or agreement, the employee himself or any other person duly authorised by him can make an application to the appropriate Government for the recovery of the money due to him. Information regarding the no. of such applications received by the Government of West Bengal and the progress of action on these applications is being ascertained from that Government.

Wage Board for Beedi Workers

3415. SHRI P. GOPALAN :
SHRI A. K. GOPALAN :
SHRI K. RAMANI :
SHRI MOHAMMAD ISMAIL :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the minimum wage fixed for the Beedi workers in different States ;